

Pasang D. Sona
Speaker



Arunachal Pradesh
Legislative Assembly
Itanagar-791111

29.03.2020

Hon'ble Members,

Sub: Contribution from MLALAD fund towards CMRF for fight against COVID-19

As we all are aware that the novel corona virus — COVID-19 that has become a pandemic has infected more than 1000 people across the nation and the number of people infected with the virus is only climbing day by day. In order to contain and break the cycle of transmission of the deadly virus, the Central and the State Governments have initiated lots of strict measures including declaring a three-week nationwide lockdown.

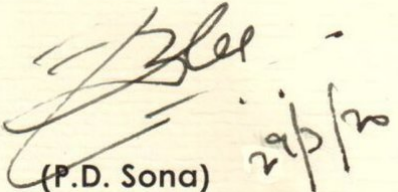
The task of containing and preventing the disease is massive requiring meticulous efforts coupled with financial support to bolster the hands of the government in dealing with the situation.

During the difficult situation like this, it becomes our moral duty to extend help in every possible manner to join the efforts of the government to fight against the deadly virus. I am also aware that HMLAs in their individual capacity are contributing their salaries for the purpose. However, realizing that the situation is extraordinary, we need to take bold steps like contributing amounts from MLALAD Fund to control the outbreak.

I would, therefore like to request you to contribute at least Rs 20.00 lakh (Rupees twenty lakh) only out of the MLALAD Fund of 1st quarter towards Chief Minister's Relief Fund (CMRF) to allow the government to use it in dealing with the situation and to initiate preventive measures.

I would also like to request you to give in writing your consent to the Planning Department to earmark an amount of Rs.20.00 lakh (Rupees lakh) only from your MLALAD fund towards CMRF for the financial year 2020-21 by allowing one time dispensation of the existing guideline.

With regards.


(P.D. Sona) 29/3/20

To all the Hon'ble MLAs